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NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 22/02/2018 AT 10.30 AM

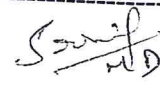


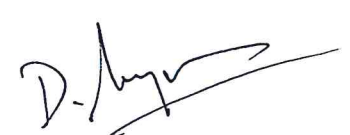
PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER : TP (HC)/8 & 9 /CAA/2017

NAME OF THE TRANSFEROR. : BRIGHT SHARES AND STOCKS PVT LTD

NAME OF THE TRANSFERRE : SOUTH INDIA STOCK BROKING SERVICES PVT LTD

UNDER SECTION : 230

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			
1.	SRINIVASAN, R.D	Counsel for Objector (NSDL)	
2.	SHYAM GOPAL For VINEET SUBRAMANI	STANDING COUNSEL SEBI	
3.	R SUBRAMANIAM	Transferor Counsel for (Prakash Gokhale)	
4.	D. D. MURUGAN	Transferee. Counsel for (Prakash Gokhale)	

**ORDER**

Counsels representing both the parties are present. Time is enlarged at request for making submissions by both the sides. The order dated 18.01.2017 is extended till the next date of hearing. Put up on 16.03.2018.

(S VIJAYARAGHAVAN)  
Member(Technical)

(K ANANTHA PADMANABHA SWAMY)  
Member(Judicial)